NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 128(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: Sh. SP Gupta V/s. M/s. Intravest India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIG	NATION	REPRESENTATION	N SIGNATURE	
1.	NEHA KHUR	RANA	TANY	RESPONDENT		
2.	NEHA KHURANA MEHAK SETHI			1-4	Menas	_
3.	Mr. Nitesh	Tain	Adv 7	Pop	stres.	1
4. M.	r. Pradego Ti	Lengera	CA	VET	I way	
5. MI	. Amit The	apa	Adu			

ORDER

A request for adjournment is being made by the parties on the ground that two other connected matters are pending in Court No.II and appropriate steps are being taken to club all matters together.

2. To come up on 07.10.2016.

(Ina Malhotra) Member Judicial

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